

section 3 of the All India Services Act, 1951:—

(1) The Indian Administrative Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 1980, published in Notification No. GSR 769 in Gazette of India dated the 26th July, 1980.

(ii) The Indian Administrative Service (Pay) Eighth Amendment Rules, 1980, published in Notification No. GSR 770 in Gazette of India dated the 26th July, 1980.

(iii) The Indian Police Service (Pay) Fifth Amendment Rules, 1980, published in Notification No. GSR 771 in Gazette of India dated the 26th July 1980.

(iv) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1980, published in Notification No. GSR 455 (E) in Gazette of India dated the 30th July, 1980.

(v) The Indian Police Service (Pay) Sixth Amendment Rules, 1980, published in Notification No. GSR 456 (E) in Gazette of India dated the 30th July, 1980.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st January, 1979 to 31st December, 1979.

(ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance

by Government of the Commission's advice in certain cases mentioned in the above Report.

ANNUAL REPORTS OF THE STATE BANK OF INDIA AND ITS SEVEN SUBSIDIARY BANKS FOR THE YEAR ENDED ON 31ST DECEMBER, 1979.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): On behalf of Shri Maganbhai Barot, I beg to lay on the Table a copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its seven subsidiary banks viz. State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(i) MINUTES

SHRI G. LAKSHMANAN (Madras North): I beg to lay on the Table Minutes of the First to Eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

(ii) EIGHTH REPORT

SHRI G. LAKSHMANAN: I beg to present the Eighth Report of the Committee on Private Members' Bills and Resolutions.